

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:2693  
ANSWERED ON:12.12.2005  
RECOMMENDATIONS OF BRPSE  
Chowdhury Shri Adhir Ranjan;Singh Shri Uday

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government has constituted a Committee of Secretaries to speed up the revival of Public sector Undertakings (PSUs) which have been cleared by Board for Reconstruction of Public Sector Enterprises (BRPSE);
- (b) if so, the details in this regard;
- (c) the details of PSUs which are sick and to be revived;
- (d) whether any time bound programme has been chalked out for this purpose; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a) & (b): In October 2005, Government has decided that the recommendations of Board for Reconstruction of Public Sector Enterprises (BRPSE) made till date be looked into by a Committee of Secretaries.

(c) to (e): Based on the information as on 31.3.2004, 92 PSEs (including subsidiaries of NTC) were identified as sick PSEs requiring reference to BRPSE. The Administrative Ministries/ Departments are responsible for preparing comprehensive package on the revival of sick PSEs under their control after consulting all stakeholders and refer them to BRPSE and till date 40 cases of sick PSEs have been referred to BRPSE. BRPSE, which is expected to make recommendations within two months from the date of receipt of complete proposal from the administrative Ministries/Departments, had given its recommendations in respect of 24 cases of sick PSEs. The names of these 24 PSEs are given in Annexure. The administrative Ministries/ Departments have been requested to process the recommendations of BRPSE for obtaining the approval of the competent authority within 8 weeks of the receipt of the recommendations of BRPSE. Government has approved the proposals in respect of 8 cases.

Annexure referred to in Part (c) to (e) of Lok Sabha Unstarred Question No.2693 for answer on 12.12.2005 asked by Shri Adhir Chowdhury and Shri Uday Singh

List of PSEs whose revival/rehabilitation or closure/winding up proposals have been cleared by BRPSE

S. No. Name of the CPSE Name of the Ministry/Department

1 Hindustan Salts Ltd. Deptt. of Heavy Industry

2 Bridge & Roof Co. (India) Ltd. Deptt. of Heavy Industry

3 BBJ Construction Co. Ltd. Deptt. of Heavy Industry

4 Tyre Corporation of India Ltd. Deptt. of Heavy Industry

5 British India Corporation Ltd. Ministry of Textiles

6 National Textiles Corporation Ltd. Ministry of Textiles

& its subsidiaries

7 Madras Fertilizers Ltd Deptt. of Fertilizers

- 8 HMT Bearings Ltd. Deptt. of Heavy Industry
- 9 Praga Tools Ltd. Deptt. of Heavy Industry
- 10 Braithwaite & Company Ltd. Deptt. of Heavy Industry
- 11 NEPA Ltd. Deptt. of Heavy Industry
- 12 Richardson & Cruddas Ltd. Deptt. of Heavy Industry
- 13 Central Inland Water Transport Corporation Ltd. Deptt. of Shipping
- 14 Tungabhadra Steel Products Ltd. Deptt. of Heavy Industry
- 15 Bharat Wagon & Engineering Co. Ltd. Deptt. of Heavy Industry
- 16 Bharat Pumps & Compressors Ltd. Deptt. of Heavy Industry
- 17 Hindustan Antibiotics Ltd. Deptt. of Chemicals & Petrochemicals
- 18 Eastern Coalfields Ltd. Ministry of Coal
- 19 Cement Corporation of India Ltd. Deptt. of Heavy Industry
- 20 Bharat Ophthalmic Glass Ltd. Deptt. of Heavy Industry
- 21 HMT Machine Tools Ltd. Deptt. of Heavy Industry
- 22 Heavy Engineering Corporation Ltd. Deptt. of Heavy Industry
- 23 Hindustan Organic Chemicals Ltd. Deptt. of Chemicals & Petrochemicals
- 24 Hindustan Insecticides Ltd. Deptt. of Chemicals & Petrochemicals

In respect of the CPSEs mentioned against S.No.1, 2, 3, 5, 6, 8, 9 & 13, the revival proposals have been approved by the Government.